

## Gaurav Garg Vs Commissioner Of Income Tax

**Court:** Income Tax Appellate Tribunal (Delhi F Bench)

**Date of Decision:** July 12, 2019

**Acts Referred:** Income Tax Act, 1961 " Section 68, 69, 69A, 131, 132A, 142(1), 143(3), 153A, 271, 271(1), 271(1)(c), 276C

**Hon'ble Judges:** Kuldip Singh, J; Anadee Nath Misshra (AM)

**Bench:** Division Bench

**Advocate:** Surender Pal

**Final Decision:** Dismissed

### Judgement